

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**34. IA 1281/2024 In C.P.(IB)-858(MB)/2023**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2024**

**NAME OF THE PARTIES: - Asrec (India) Limited**

**V/s**

**Nikhil Poonamchand Turakhia**  
**IN THE MATTER OF**  
**Modesto Logistics & Cargo**  
**Private limited**

**V/s**

**Nikhil Poonamchand Turakhia**

**Section: 60(5) U/s 95(1) of the Insolvency and Bankruptcy Code, 2016**

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**ORDER**

None appeared from either side. Due to paucity of time the matter could not be taken up. List this matter on **25.06.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**